

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 05
ANSWERED ON MONDAY, NOVEMBER 25, 2024
AGRAHAYANA 04, 1946 (SAKA)**

Companies Registered under Spice+ Form A

QUESTION

5. SHRI ARVIND DHARAMPURI

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

- (a) the number of companies registered under Spice+ Form A of the Ministry of Corporate Affairs;**
(b) whether there is any stipulated window within which the Government plans to issue approval for the incorporation of the company and if so, the details thereof; and
(c) the list of the total number of companies registered as Section 8 company i.e. non-profit company under the MCA Act, 1956?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS; MINISTER OF STATE
IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

[SHRI HARSH MALHOTRA]

(a): The number of companies registered during the following Financial Years are as under:

Financial Year	Total Companies
2021-22	1,67,086
2022-23	1,59,302
2023-24	1,85,318
2024-25[till 31 Oct 2024]	1,00,320

(b): The Central Registration Centre (CRC) was operationalised in January 2016 to provide speedy incorporation related services in line with global best practices. This initiative has provided greater Ease of Doing Business (EoDB) to the stakeholders and has resulted in faster processing of incorporation related applications and uniformity in the application of rules.

(c): The number of companies registered as Section 8 company during the following Financial Years are as under:

Financial Year	Total Section 8 Companies
2021-22	9,282
2022-23	8,271
2023-24	11,358
2024-25[till 31 Oct 2024]	6,090
